भी जक्त वर्जन: क्या में जान सकता हू कि इंस संति को स्थापना हुए कितने दिन हो गए और देर से देर कब तक सकी रिो मिलने की बाशा की जा सकती है?

भी शाहनवाज़ का समें थोडी देर ो गयी है। स कमेंटी को दन की बन क साल से कुछ दिन जादा गा। लेकिन मा शु में जो कमटी के मम्बर्ग थे उनको किसी जरुरी दूसरे काम पर जाना पड़ा, इस लिए वह ज्यादा तवज्जह नहीं दे सके। मब वह पूरी सवज्जह के माथ स मामले पर गौर कर रह है भीर जन्द महीनों में वह रिपों मा जायेगी।

Provision of amenities in Katras in Delki

*952. Shri Harish Chandra Mathur: Will the Minister of Health be pleased to state:

- (a) the number of Katra owners in Delhi to whom notices to provide necessary amenities have been given so far and with what effect,
- (b) the time by which all Katras are planned to be covered with necessary amenities, and
- (c) the provision made in the budgets for 1956-57 and 1957-58 and the expenditure incurred so far?

The Minister of Health (Shri Karmarkar): (a) Notices to provide necessary amenities have been issued under the Slum Areas (Improvement and Clearance) Act, 1956, to owners of 29 private Katras So far no one has taken action to provide these

(b) About three years

(c) No budget provision was made in 1956-57 for slum services. Basic amenities were, however, provided in 167 slum katras during that year by the Delhi Improvement Trust, Delhi Municipal Committee and the Bharat Sewak Samaj at a total expenditure of about Rs 7 lakhs. A token provision of Rs 1 lakh exists m 1957-58 for implementing the Interim General

Plan for Delhi which includes slum clearance and slum improvement.

Shri Harish Chandra Mathur: May I know the reason for not issuing notices to a larger number of these katras, when, as a matter of fact, the Prime Minister himself has given an assurance and he has wanted to put this matter on a war footing almost?

Shri Karmarkar: We are waiting for a little more money in the matter.

Shri Harish Chandra Mathur: Is it not a fact that the money is supposed to be spent by the owners of the katras themselves and it is only in the event of their failure that Government have to spend and then recover it from the owners of the katras?

Shri Karmarkar: We have issued notices in a number of cases. In most of the cases, the owners have refused to improve the areas, and if we come on the scene immediately, it does not do us or anybody any good Therefore, after having sufficient finances in the matter, we propose to go ahead at a little greater pace

Shri Harish Chandra Mathur: May 1 know what the scheme of Government is, whether it is not, as I have stated just now, that the owners of the katras themselves are to make the improvements at their own cost, and Government come on the scene only to take steps if they fail and them recover the money from them? May I know what stops Government from taking these steps?

Shri Karmarkar: Does the hon. Member mean issuing notices? I have just explained it at length

Mr. Speaker: The hon. Member is only pursuing a question for which an answer has been given The Minister feels that merely issuing notices would not be useful. He has already issued some notices, and now, there is a situation where those parties would not carry out the repairs and clear off the slums. Then, Government have to come on the scene, but they are unable to do so for want of

money. Mere threat is useless. That is what I have understood from the Minister.

Shri Karmarkar: I am deeply obliged to you.

Slari Yainik: Can coercive measure not be taken to recover the money as fine from these people? That is the only method of putting the screw tight.

Mr. Speaker: I understand the situation to be that if the owners do not do so, then Government must execute it and then take the money from them by coercive process. So, without any execution, there cannot be any coercive process, asking them to execute That appears to be the situation. I do not know how I am able to understand, but others are not able to understand.

Villagers' Training Corps

Will the Minister of Community
Development be pleased to lay on the
Table of the Sabha a statement
showing the details of the scheme
designed to organise a corps of
villagers trained in rural uplift work
in every village in the Community
Development and National Extension
Service Blocks?

The Minister of Community Development (Shri S. K. Dey): Ministry of Community Development letter No 4(10)/57-TG dated the 26th July, 1957 with enclosures referred to therein, is laid on the Table of Lok Sabha. [Placed in Library See No. S-205/57.] This contains the draft detailed scheme which has been referred to the State Governments for comments, as a new approach to intelligent participation in the Community Development programme by progressive elements in the village population.

Shri R. S. Lal: May I know when these training camps are going to be opened?

Shri S. K. Dey: Preliminary arrangements are being made. Also, experimental camps are being held. The camps will formally begin to beheld from 2nd October, 1957, at the rate of one camp in every block in operation in the country, namely, in about 1800 blocks.

Shri R. S. Lal: May I know when the camps for training of instructors are going to be opened?

Shri S. K. Dey: These camps will be held, one in Kurnool in Andhra Pradesh, and one at Rajgir in the Bihar State. These camps will be held by the end of this month, and plans are going ahead.

Shri Heda: Since the duration of this training is very short, being just about a week. May I know whether Government feel that the training that is imparted to the village leaders in these camps will be adequate or helpful to enable them to take up the voluntary work in the future?

Shri S. K. Dey: We know that these short camps are not adequate for the purpose we have m view. Yet, considering the limited resources we have at our disposal and the very large number of people that have to bebrought within the fold of this training, we could not but make a compromise. The hope is that the progressive farmers from the villages who will be taken for this training will conduct training in their turn when they go back to their villages.

Dr. Ram Subhag Singh: The Minister has stated that about 1800 camps are going to be opened by October this year. May I know whether there are trained teachers available? He said that the progressive farmers who are trained will be asked to train the villagers in rural uplift work in their turn. I would like to know whether that will serve the purpose for which these camps are going to be organised.

Shri S. K. Dey: The staff in theblocks, particularly, the extensionofficers in agriculture, the extensionofficer in animal husbandry, the social-